

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No.553/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M.

Name of the Company Under Section		M/s South West Pinnacle Exploration Pvt Ltd -Vs- Balasore Alloys Ltd 9 IBC		
y -	S.M.SUNDA	RAM, Advo Cett	Peninianal Apolica	Serl
		BANERJI, ST. AC	Penina l'Applicat ce let hour / Applica W. 7 fox Balason	
	NEHA SC	MANI, PCS	lv. ? For Balason Allays Atd Corporate Debtor	Jourani 29/10/201
			ORDER	24/1-1

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for both the parties made a joint statement that there is a possibility of settlement, so prayed for adjournment. Prayer is allowed.

List on 07/11/2017 for admission.

81

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

21